

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND SUPPLY (SHRI P.A. SANGMA):

(a) Yes, Sir.

(b) Export is to be made from Paradeep Port to countries in Western Europe in 1985.

(c) So far MMTC has contracted to export 30,000 tonnes valued at approximately Rs. 132 lakhs from Orissa.

(d) One shipment of more than 16,000 tonnes has already been effected in January, 1985.

Employees Working in Bokaro Steel Plant

252. SHRI PIYUSH FIRAKY : Will the Minister of STEEL, MINES AND COAL be pleased to state ;

(a) the total number of employees of Bokaro Steel Plant, gradewise;

(b) the number of percentage of employees belonging to Scheduled Castes, Scheduled Tribes and physically handicapped and displaced persons, grade-wise; and

(c) the total number of employees suspended and terminated from job since 1975, category-wise, year-wise and the number of Scheduled Castes and Scheduled Tribes among them ?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL (SHRI K. NATWAR SINGH): (a) Total number of regular employees of Bokaro Steel Plant as on 1.1.1985 is 51,046.

(b) The group-wise number of employees belonging to Scheduled Castes, Scheduled Tribes and Physically Handicapped and Displaced Persons and as percentage of total employees are given in the following table :

(As on 1.1.1985)

Group	Total No. of employees	Scheduled Castes		Scheduled Tribes		Physically Handicapped		Displaced persons	
		No.	%age	No.	%age	No.	%age	No.	%age
A.	4,068	62	1.52	60	1.47	4	0.10	1	0.02
B.	3,069	68	2.22	81	2.64	Nil		115	3.75
C. (Excl. Sweepers)	42,832	5,344	12.48	5,142	12.01	152	0.35	14,378	32.75
D. (Sweepers only)	1,077	933	86.63	128	11.88	2	0.19		
Total	51,046	6,407	12.55	5,411	10.60	158	0.31	14,494	28.39

(c) Information is being gathered and will be laid on the Table of the House.

Relief to Pensioners from Payment of Income Tax on their Pension

253. SHRI LAKSHMAN MALLICK : Will the Minister of FINANCE be pleased to state :

(a) whether Government are aware

that there are two categories of retiring Government/Semi-Government employees—(i) those who get a lump sum from their Contributory Provident Fund which accumulate during their service period or their monthly contribution after adding to it similar amount as Government's contribution and (ii) those who are granted monthly pension;